NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

C.P.No.496/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

/ P.T.O.

Name of the Company Under Section		Pradip Banerjee & OrsVersus-Prabartak Trust & Ors. 241/242		
04	ANIMESH MUKHOPADAYAY. DULAL Aminh CHARTERED ACCOUNTANT. SARKAR AMIM			
02			Respondent no. 14	Sharfansala 09.05.18
03	Iresh	unan Saha, Adv Pomi - Adv		deals
04	Ma. A Mar. D	loette Banujee ipanjon Doy	- Adv & Petition	15

ORDER

Ld. Counsel for the petitioner and the respondent nos. 1 to 12 and 14 is present.

Ld. Counsel for the respondents made a request that time may be given for filing reply. Prayer is allowed. Reply may be filed within 3 weeks with a copy in advance to the opposite party. Thereafter rejoinder, if any, may be filed within 3 weeks with a copy in advance to the opposite parties.

List it on 12/03/2018. Interim order is extended till next date of hearing.

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(Jinan K.R.) Member (J) (V.P.Singh) Member (J)